

**HIGH COURT OF HIMACHAL PRADESH, SHIMLA**

No.HHC/Admn.6(60)/92-III

Dated: 27.10.2017

**NOTIFICATION**

Hon'ble the Acting Chief Justice is pleased to appoint/nominate the Registrar (Accounts) to act as Information Officer/Nodal Officer in respect of this High Court and Subordinate Judiciary in Himachal Pradesh. The Information Officer shall act as Nodal Officer for providing information and ensure timely dispatch of routine information on a regular basis to the Information & Statistics Secretariat Established in the Supreme Court of India.

By Order

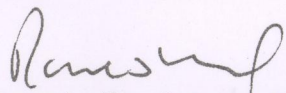
Registrar General

Endst. No.HHC/Admn.6(60)/92-III- 29791-99  
Copy forwarded for information to:

Dated: 27.10.2017.  
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1. The Additional Registrar, Information and Statistics Secretariat, Hon'ble Supreme Court of India with reference his letter dated August, 2017.
2. The Principal Private Secretary to Hon'ble the Chief Justice, High Court of Himachal Pradesh, Shimla-171 001;
3. All the District & Additional District & Session Judges in Himachal Pradesh with a request to circulate this Notification amongst the Judicial Officers under their kind control.
4. The Registrar(Accounts);
5. All the Additional Registrars/Deputy Registrars/Assistant Registrars/ Secretaries/Court Masters;
6. The Secretaries/Private Secretaries/P.As to the Registrar General/Registrar(Vigilance)/Registrar(Judicial)/Registrar(Rules)/ Registrar(Administration)/Registrar(Establishment)/Registrar(Accounts) / CPC;
7. All the Section Officers/Private Secretaries/Public Relation Officer/Chief Librarian/Estate Officer;
8. The Section Officer (Computer) with a request to update the High Court website in terms of the Notification;
9. Guard File.

(Sl. No.2,4 to 9, High Court of Himachal Pradesh, Shimla-171 001.

  
**Deputy Registrar (Estt.)**